

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION NO. 67**

Dated Guwahati, the 4<sup>th</sup> of October, 2024

The Hon'ble Gauhati High Court has been pleased to issue the following guideline relating to release of seized money in connection with cyber frauds / crimes registered on the National Cyber Crime Reporting Portal (NCRP):

The trial Courts are directed not to insist on registration of FIRs in matters which have already been registered online on the National Cyber Crime Reporting Portal on cyber frauds / crimes and dispose off such matters for releasing the frozen / blocked money to the victims on the basis of police report regarding authenticity of money seized and its ownership, along with the action taken report to be filed by the respective cyber police station / Investigating Officer.

This guideline shall come into force with immediate effect.

**By Order,**

**Sd/- S.K. Poddar**  
**REGISTRAR GENERAL**

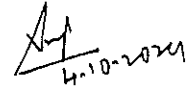
Memo No. HC.-III-10/2024/4034-4063/G, Dated Guwahati, the 4<sup>th</sup> of October, 2024.

Copy to:

1. The Advocate General, Assam.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Director General of Police, Assam, Ulubari, Guwahati-7.
4. The Addl. Director General of Police, CID, Assam
5. The Registrar [Vig./Admin./Judl./ Estt. (I/C)], Gauhati High Court, Guwahati.
6. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court.
7. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
8. The District & Sessions Judge,  
Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Chirang / Charaideo / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup / Kamrup (M) / Karbi Anglong / Karimganj / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / South Salmara-Mankachar / Tinsukia / Udalguri/ West Karbi Anglong.

***(He / She is requested to circulate this Notification amongst the Judicial Officers under his/her jurisdiction).***

9. The President / Secretary General, Gauhati High Court Bar Association, Guwahati.
10. The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
11. The President / Secretary, All Assam Lawyers' Association, Guwahati.
12. The President / Secretary, Lawyers' Association, Guwahati.
13. The Member Secretary, Assam State Legal Services Authority.
14. The Principal Judge, Family Court, Barpeta / Cachar / Dhubri / Kamrup (M) No. I, II & III / Nalbari.
15. The Presiding Officer, Industrial Tribunal, Guwahati / Cachar / Dibrugarh.
16. The Member, MACT, Barpeta / Cachar / Dhubri / Goalpara / Kamrup / Kamrup (M) No. I, II & III / Nagaon / Nalbari / Sonitpur.
17. The Presiding Officer, Labour Court, Dibrugarh / Kamrup (M).
18. The Special Judge-cum-Judge, Designated Court, Assam.
19. The Special Judge, Assam.
20. The Special Judge, NDPS Court, Guwahati, Kamrup.
21. The Special Judge, CBI & NIA, Guwahati, Assam.
22. The Special Judge, CBI, Addl. Court No. I, II & III, Guwahati, Assam.
23. The Director, Law Research Institute, Gauhati High Court, Guwahati.
24. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
25. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
26. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
27. The P.S. to Hon'ble Mr. / Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
28. The Project Manager, Gauhati High Court, Guwahati.  
***(He is requested to upload this Notification in the website of the Gauhati High Court).***
29. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
30. The Gauhati High Court Notice Boards.



**REGISTRAR GENERAL**